

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : N.N ABDUL AZEEZ & 3ORS
NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD & 7 ORS
UNDER SECTION : 241/242

| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | |

① HARSHINI J
for CIBI VISHNU

Counsel for R-6

(Signature)

② Keerthi Krishna
Priyadarshini N
Akhil Jain
For T.K. Bhaskar

Counsel for Petitioners

(Signature)

ORDER

Counsel representing both the parties are present. Both the counsel stated that the settlement talks between the parties are in progress and sought time for reporting the final outcome of the same. Time extended at their request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)